

**IN THE INCOME TAX APPELLATE TRIBUNAL  
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER &  
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**ITA No. 126/VIZ/2018  
(Asst. Year : 2013-14)**

The KCP Limited,  
No. 2, Ramakrishna Buildings,  
Dr.P.V. Cherian Crescent,  
Egmore, Chennai.

vs. ACIT, Circle-1(1),  
Vijayawada.

PAN No. AAAC T 6472 B  
(Appellant)

(Respondent)

Assessee by : Shri C. Subrahmanyam, FCA.  
Department By : Shri D.K. Sonawal, CIT DR

Date of hearing : 18/03/2019.  
Date of pronouncement : 22/03/2019.

**ORDER**

**PER V. DURGA RAO, JUDICIAL MEMBER**

This is an appeal filed by the assessee against the order of Id.Pr.CIT, Vijayawada, dated 27/03/2018 for the A.Y. 2013-14.

**2.** When this appeal is taken up for hearing, Authorized Representative for the assessee has submitted that he may be permitted to withdraw the appeal. Departmental Representative has not raised any objection. In view of the request made by the assessee, this appeal is dismissed as withdrawn.

**3.** In the result, appeal of the assessee is dismissed as withdrawn.

Order Pronounced in open Court on this 22<sup>nd</sup> day of March, 2019.

Sd/-  
**(D.S. SUNDER SINGH)**  
**Accountant Member**

sd/-  
**(V. DURGA RAO)**  
**Judicial Member**

**Dated : 22<sup>nd</sup> March, 2019.**

**vr/-**

Copy to:

1. *The Assessee-The KCP Limited, No. 2, Ramakrishna Buildings, Dr.P.V. Cherian Crescent, Egmore, Chennai.*
2. *The Revenue - ACIT, Circle-1(1), Vijayawada.*
3. *The Pr.CIT, Vijayawada.*
4. *The D.R., Visakhapatnam.*
5. *Guard file.*

By order

(VUKKEM RAMBABU)  
Sr.PS, ITAT, Vizag.